

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.1144
TO BE ANSWERED ON 21.12.2017

Performance Grants to Panchayats

1144. SHRI R. DHRUVA NARAYANA:
SHRI SUMEDHANAND SARSWATI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government had started a scheme to provide Performance Grants to Gram Panchayats through State Governments;
- (b) if so, the details thereof;
- (c) whether any proposal/proposals have been cleared by Government during the last 18 months in this regard;
- (d) if so, the details thereof along with the amount sanctioned therefor, State/UT wise; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) & (b) Rs. 200292.20 crore has been allocated under Fourteenth Finance Commission (FFC) award for the period 2015-20 for Gram Panchayats (GPs) constituted under Part IX of the Constitution in 26 States. 10% of the grant has been earmarked as Performance Grants from Financial Year (FY) 2016-17. The Performance Grant for 2016-17 was provided on the basis of compliance of the two mandatory conditions viz. submission of audited accounts and increase in Own Source of Revenue (OSR). For FY 2017-18 to 2019-20, the scheme for distribution of Performance Grants to the GPs has been formulated with four mandatory conditions viz. Submission of Audited Accounts, Increase in Own Source Revenue (OSR), Completion of Gram Panchayat Development Plan (GPDP) and Uploading of Sector-wise expenditure data in the FFC Dashboard. The new scheme also includes the status of Open Defecation Free (ODF) and Child Immunization as two criteria in addition to OSR with different weightage for determining disbursement of the performance grant.

(c) & (d) Yes. Performance Grant released to the States in 2016-17 is given in **Annexure**.

(e) Does not arise, in view of the above.

Annexure

(Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No.1144 to be answered on 21.12.2017)

Statement indicating State-wise details of release of Performance Grants for the last 18 months.

(Rs. In crore)

Sl. No.	State	Release
1	Andhra Pradesh	168.62
2	Arunachal Pradesh	16.08
3	Assam	106.22
4	Bihar	0.00
5	Chhattisgarh	102.84
6	Goa	2.62
7	Gujarat	169.32
8	Haryana	76.15
9	Himachal Pradesh	35.49
10	Jammu & Kashmir	66.79
11	Jharkhand	118.57
12	Karnataka	179.46
13	Kerala	78.78
14	Madhya Pradesh	265.84
15	Maharashtra	294.84
16	Manipur	4.04
17	Odisha	173.55
18	Punjab	80.23
19	Rajasthan	267.35
20	Sikkim	2.91
21	Tamil Nadu	172.12
22	Telangana	105.41
23	Tripura	6.58
24	Uttar Pradesh	699.75
25	Uttarakhand	36.92
26	W. Bengal	268.97
	Total	3499.45
